

SHRI H. P. SAKSENA : May I know, Sir, the name of the Indian representative in the Convention 1948?

SHRI C. C. BISWAS : The Deputy High Commissioner of India in London Mr. R.S. Mani, I.C.S., represented India at the Conference.

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PRESENTATION OF PETITIONS
ON THE PREVENTIVE DETEN-
TION (SECOND AMENDMENT)
BILL, 1952

SHRI P. C. BHANJ DEO (Orissa): May I crave your kind permission, Sir, for presenting 94 petitions signed

by 740 petitioners regarding the Preventive Detention (Second Amendment) Bill, to the Council?

MR. DEPUTY CHAIRMAN : The hon. Member can hand them over to the Secretary. They will be handed over to the Petition Committee.

The House stands adjourned till 8.15 a.m. tomorrow.

The Council then adjourned till a quarter past eight of the clock on Friday, the 8th August 1952.